

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :11-02-2025

Date : 11.02.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	11137/2025	11.02.2025	BLAPL-11955/2024	S BARIK	C.O.		Order Dtd. 2025-02-07	BAIL-1	(Seat No-13)
2	11138/2025	11.02.2025	BLAPL-11890/2024	DP DASH	C.O.		Order Dtd. 2025-02-07		(Seat No-13)
3	11139/2025	11.02.2025	ABLAPL-787/2025	SC SAMANTARAY	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
4	11140/2025	11.02.2025	ABLAPL-1357/2025	PRADIPTA BEURA	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-13)
5	11141/2025	11.02.2025	RSA-43/2025	M. BARAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-06	SECOND APPEAL	(Seat No-4)
6	11144/2025	11.02.2025	CRLREV-406/2024	P. DASMOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-2)
7	11149/2025	11.02.2025	WP (C) - 30347/2024	P. R. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-04		(Seat No-2)
8	11150/2025	11.02.2025	WP (C) - 3448/2025	R. K. DEHURY	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	WRIT BRANCH-5	(Seat No-32)
9	11152/2025	11.02.2025	WP (C) - 3458/2025	M. R. BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-02-04	WRIT BRANCH-8	(Seat No-39)
10	11153/2025	11.02.2025	ABLAPL-1361/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2025-02-07		(Seat No-39)
11	11155/2025	11.02.2025	WP (C) -	R. K. DEHURY	C.O.	COURT NO.	Order	WRIT	(Seat

			32857/2024			12	Dtd. 2025-02-04	BRANCH-8	No-39)
12	11168/2025	11.02.2025	WP (C) - 33220/2024	S K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-10		(Seat No-39)
13	11169/2025	11.02.2025	WP (C) - 3576/2025	D BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
14	11171/2025	11.02.2025	WP (C) - 3682/2025	KISTISH	C.O.	COURT NO. 12	Order Dtd. 2025-02-10		(Seat No-122)
15	11172/2025	11.02.2025	WP (C) - 2659/2025	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-03-03	WRIT BRANCH-3	(Seat No-11)
16	11173/2025	11.02.2025	WP (C) - 2680/2025	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-11)
17	11175/2025	11.02.2025	WP (C) - 3202/2025	T K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-11)
18	11176/2025	11.02.2025	WP (C) - 2038/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-02-10	WRIT BRANCH-7	(Seat No-48)
19	11177/2025	11.02.2025	WP (C) - 3608/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-48)
20	11178/2025	11.02.2025	CONTC- 6661/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-48)
21	11180/2025	11.02.2025	CONTC- 6662/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-48)
22	11181/2025	11.02.2025	CONTC- 7061/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-6)
23	11182/2025	11.02.2025	CONTC- 4621/2024	S K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
24	11184/2025	11.02.2025	CONTC- 4657/2024	MANORANJAN NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)

25	11187/2025	11.02.2025	CONTC-6658/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
26	11188/2025	11.02.2025	CONTC-6176/2024	T SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
27	11189/2025	11.02.2025	CONTC-8170/2024	N MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
28	11190/2025	11.02.2025	CONTC-8169/2024	N MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
29	11192/2025	11.02.2025	CONTC-8049/2024	B B ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
30	11193/2025	11.02.2025	CONTC-7298/2024	M/S PRADIPTA KUMAR PATTANAYAK, S N MALLICK, D K DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-6)
31	11194/2025	11.02.2025	CONTC-7296/2024	PRADIPTA KUMAR PATTANAYAK, S N MALLICK, D K DASH.	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
32	11195/2025	11.02.2025	CONTC-6660/2024	R N BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
33	11196/2025	11.02.2025	CONTC-7339/2024	D J NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
34	11197/2025	11.02.2025	CONTC-7299/2024	M/S PRADIPTA KUMAR PATTANAYAK, S N MALLICK, D K DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
35	11198/2025	11.02.2025	CONTC-4175/2024	S CH DASH	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
36	11199/2025	11.02.2025	CONTC-4549/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No-6)
37	11200/2025	11.02.2025	CONTC-5458/2024	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-6)
38	11201/2025	11.02.2025	CONTC-	P K JENA	C.O.	COURT NO.	Order		(Seat

			4358/2024			25	Dtd. 2025-02-10		No-6)
39	11202/2025	11.02.2025	TRP (C) - 370/2023	ASHOK KUMAR SAHOO	C.O.	COURT NO. 25		M.J.C.	(Seat No-6)
40	11204/2025	11.02.2025	WP (C) - 15589/2023	S.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
41	11206/2025	11.02.2025	WP (C) - 15773/2023	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
42	11207/2025	11.02.2025	WP (C) - 15777/2023	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
43	11208/2025	11.02.2025	WP (C) - 21577/2023	S.BISWAL	C.O.	COURT NO. 25	Judgement Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
44	11209/2025	11.02.2025	WP (C) - 17626/2023	S.R.BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
45	11211/2025	11.02.2025	WP (C) - 21573/2023	S.BISWAL	C.O.	COURT NO. 25	Judgement Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
46	11213/2025	11.02.2025	WP (C) - 28611/2023	S K BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 107)
47	11214/2025	11.02.2025	WP (C) - 28295/2023	S BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02- 07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
48	11216/2025	11.02.2025	WA- 2393/2024	T BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12- 31		(Seat No- 103)
49	11219/2025	11.02.2025	WP (C) - 27096/2024	S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 07		(Seat No- 103)
50	11221/2025	11.02.2025	WA- 1221/2024	P K LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 07	WRIT APPEAL	(Seat No-5)
51	11222/2025	11.02.2025	WP (C) - 2227/2025	MK PRADHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02- 06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 105)
52	11223/2025	11.02.2025	WP (C) - 24438/2023	S BISWAL	C.O.	CHIEF JUSTICE'S	Order Dtd.	WRIT BRANCH	(Seat No-

						COURT	2025-02-07	(DIVISION BENCH-2)	112)
53	11224/2025	11.02.2025	WP (C) - 28116/2024	C SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-07		(Seat No-112)
54	11225/2025	11.02.2025	WP (C) - 34927/2023	S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
55	11226/2025	11.02.2025	WP (C) - 3974/2025	STHITI PRAGYAN SUNANDINI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-07	WRIT BRANCH-3	(Seat No-33)
56	11227/2025	11.02.2025	WP (C) - 15588/2023	S R BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
57	11229/2025	11.02.2025	BLAPL-10999/2022	SURESH KUMAR PANDA, M/S. B.B.NANDA, G.MOHANTY, S.DASH, MD.MOKIM	C.O.	COURT NO. 17	Order Dtd. 2023-04-21	BAIL-1	(Seat No-3)
58	11230/2025	11.02.2025	BLAPL-10999/2022	K K MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-04-21	BAIL-1	(Seat No-3)
59	11231/2025	11.02.2025	WP (C) - 3964/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	WRIT BRANCH-3	(Seat No-33)
60	11232/2025	11.02.2025	WP (C) - 3954/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	WRIT BRANCH-3	(Seat No-33)
61	11233/2025	11.02.2025	WP (C) - 3953/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	WRIT BRANCH-8	(Seat No-41)
62	11234/2025	11.02.2025	WP (C) - 3961/2025	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-07	WRIT BRANCH-3	(Seat No-12)
63	11235/2025	11.02.2025	CRLREV-689/2024	B.DAS	C.O.	COURT NO. 17	Order Dtd. 2025-02-18		(Seat No-12)
64	11236/2025	11.02.2025	WP (C) - 3891/2025	S.SUNANDINI	C.O.	COURT NO. 17	Order Dtd. 2025-02-07		(Seat No-12)
65	11237/2025	11.02.2025	WP (C) - 19676/2024	S.K.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-03-13		(Seat No-12)

66	11238/2025	11.02.2025	RPFAM-255/2024	P.K.DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-06		(Seat No-12)
67	11240/2025	11.02.2025	RPFAM-344/2024	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-02-06		(Seat No-12)
68	11241/2025	11.02.2025	CRLREV-42/2025	D.K.JENA	C.O.	COURT NO. 3	Order Dtd. 2025-04-10	CRIMINAL REVISION	(Seat No-5)
69	11244/2025	11.02.2025	RPFAM-255/2024	GITANJALI PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-06		(Seat No-5)
70	11246/2025	11.02.2025	CRLREV-54/2025	M.PAGAL	C.O.	COURT NO. 3	Order Dtd. 2025-04-30		(Seat No-5)
71	11248/2025	11.02.2025	CRLREV-39/2025	N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No-5)
72	11251/2025	11.02.2025	WP (C) - 14361/2015	G SUNDAR	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	WRIT BRANCH-2	(Seat No-8)
73	11252/2025	11.02.2025	CRLREV-406/2024	C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2025-02-07	CRIMINAL REVISION	(Seat No-2)
74	11254/2025	11.02.2025	CRLREV-490/2024	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2025-02-24		(Seat No-2)
75	11255/2025	11.02.2025	WP (C) - 14361/2015	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	WRIT BRANCH-2	(Seat No-8)
76	11256/2025	11.02.2025	ABLAPL-1014/2025	B N SAHU	C.O.	COURT NO. 10			(Seat No-8)
77	11257/2025	11.02.2025	CONTC-4997/2020	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	CONTEMPT	(Seat No-3)
78	11258/2025	11.02.2025	CONTC-7783/2024	U.K.CHHOTRAY	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-3)
79	11259/2025	11.02.2025	CONTC-4996/2020	P BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02-07	CONTEMPT	(Seat No-3)
80	11261/2025	11.02.2025	WP (C) -	G SUNDAR	C.O.	COURT NO.	Order	WRIT	(Seat

			14360/2015			10	Dtd. 2025-02-07	BRANCH-2	No-8)
81	11262/2025	11.02.2025	CONTC-6512/2024	A.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-8)
82	11263/2025	11.02.2025	WP (C) - 14360/2015	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	WRIT BRANCH-2	(Seat No-8)
83	11264/2025	11.02.2025	CONTC-7292/2024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-8)
84	11266/2025	11.02.2025	ABLAPL-828/2025	G SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07		(Seat No-8)
85	11268/2025	11.02.2025	WP (C) - 3392/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-7	(Seat No-5)
86	11269/2025	11.02.2025	ABLAPL-1291/2025	KC SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-5)
87	11271/2025	11.02.2025	WP (C) - 27548/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07		(Seat No-5)
88	11272/2025	11.02.2025	ABLAPL-1364/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07		(Seat No-5)
89	11273/2025	11.02.2025	WP (C) - 32683/2024	BD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-04		(Seat No-5)
90	11274/2025	11.02.2025	WP (C) - 2966/2025	S.K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07		(Seat No-5)
91	11275/2025	11.02.2025	WP (C) - 3506/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Seat No-39)
92	11277/2025	11.02.2025	WP (C) - 31516/2024	M.R.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2025-02-11		(Seat No-39)
93	11278/2025	11.02.2025	WP (C) - 3657/2025	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	WRIT BRANCH-8	(Seat No-39)

94	11280/2025	11.02.2025	WP (C) - 3171/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 07	WRIT BRANCH-1	(Seat No-2)
95	11281/2025	11.02.2025	WP (C) - 3658/2025	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05		(Seat No-2)
96	11283/2025	11.02.2025	WP (C) - 3660/2025	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	WRIT BRANCH-8	(Seat No- 39)
97	11285/2025	11.02.2025	WP (C) - 3670/2025	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	WRIT BRANCH-2	(Seat No-7)
98	11287/2025	11.02.2025	WP (C) - 3300/2025	P MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05		(Seat No-7)
99	11288/2025	11.02.2025	WP (C) - 27556/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 07		(Seat No-7)
100	11289/2025	11.02.2025	WP (C) - 3520/2025	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05		(Seat No-7)
101	11291/2025	11.02.2025	WP (C) - 3315/2025	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 05	WRIT BRANCH-5	(Seat No- 22)
102	11293/2025	11.02.2025	WP (C) - 20744/2024	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 07		(Seat No- 22)
103	11294/2025	11.02.2025	WP (C) - 37/2025	SK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06		(Seat No- 22)
104	11296/2025	11.02.2025	WP (C) - 2872/2025	B.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
105	11297/2025	11.02.2025	WP (C) - 2902/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06	WRIT BRANCH-3	(Seat No- 11)
106	11299/2025	11.02.2025	WP (C) - 32881/2024	RK MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02- 06	WRIT BRANCH-1	(Seat No-3)
107	11301/2025	11.02.2025	WP (C) - 3545/2025	P.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-		(Seat No-3)

							31		
108	11302/2025	11.02.2025	WP (C) - 3765/2025	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06	WRIT BRANCH-2	(Seat No-7)
109	11304/2025	11.02.2025	WP (C) - 3979/2025	B.M.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	WRIT BRANCH-1	(Seat No-2)
110	11305/2025	11.02.2025	WP (C) - 3637/2025	GC BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-2)
111	11307/2025	11.02.2025	WP (C) - 3903/2025	B.M.SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-07	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
112	11308/2025	11.02.2025	WP (C) - 2196/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06	WRIT BRANCH-5	(Seat No-47)
113	11309/2025	11.02.2025	WP (C) - 2936/2025	RABINDRA KUMAR PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06	WRIT BRANCH-2	(Seat No-6)
114	11310/2025	11.02.2025	WP (C) - 3310/2025	S.K.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
115	11311/2025	11.02.2025	WP (C) - 3646/2025	AK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06		(Seat No-111)
116	11312/2025	11.02.2025	WP (C) - 3627/2025	LD PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-06	WRIT BRANCH-1	(Seat No-2)
117	11314/2025	11.02.2025	WP (C) - 25154/2024	SK.SAMIM	C.O.	COURT NO. 6	Order Dtd. 2025-02-04		(Seat No-2)
118	11317/2025	11.02.2025	WP (C) - 3739/2025	L.D.PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-02-05		(Seat No-2)
119	11320/2025	11.02.2025	WP (C) - 3601/2025	B.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-04		(Seat No-2)
120	11322/2025	11.02.2025	WP (C) - 1743/2025	H.K.MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025-02-04	WRIT BRANCH-1	(Seat No-31)
121	11324/2025	11.02.2025	WP (C) - 21723/2024	A.C.RATH	C.O.	COURT NO. 6	Order Dtd.		(Seat No-

							2025-02-04		31)
122	11339/2025	11.02.2025	RSA-76/2008	S MOAHARANA	C.O.	COURT NO. 12	Order Dtd. 2025-03-17	SECOND APPEAL	(Seat No-4)
123	11340/2025	11.02.2025	RSA-405/2023	P PANDA	C.O.	DR (J)	Order Dtd. 2025-02-24	SECOND APPEAL	(Seat No-7)
124	11341/2025	11.02.2025	WP (C) - 2331/2025	SUMAN MITRA	C.O.	DR (J)	Order Dtd. 2025-02-04	WRIT BRANCH-7	(Seat No-44)
125	11342/2025	11.02.2025	WP (C) - 30977/2023	S DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-5	(Seat No-32)
126	11343/2025	11.02.2025	ABLAPL-1166/2025	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-02-04		(Seat No-32)
127	11344/2025	11.02.2025	BLAPL-2568/2022	S K BISWAL	C.O.	COURT NO. 12	Order Dtd. 2025-04-24	BAIL-1	(Seat No-1)
128	11345/2025	11.02.2025	ABLAPL-1362/2025	LOKANATH SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-07		(Seat No-1)
129	11346/2025	11.02.2025	ABLAPL-966/2025	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	BAIL-2	(Seat No-17)
130	11347/2025	11.02.2025	TRP (C) - 41/2023	K N SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-02-10	M.J.C.	(Seat No-6)
131	11352/2025	11.02.2025	BLAPL-11280/2024	T R DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-07		(Seat No-6)
132	11353/2025	11.02.2025	WP (C) - 527/2025	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-05	WRIT BRANCH-2	(Seat No-45)
133	11354/2025	11.02.2025	WP (C) - 528/2025	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2025-02-05		(Seat No-45)
134	11355/2025	11.02.2025	WP (C) - 3420/2025	D K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-21	WRIT BRANCH-7	(Seat No-5)
135	11356/2025	11.02.2025	CONTC-	D K MOHANTY	C.O.	COURT NO.	Order		(Seat

			7851/2024			25	Dtd. 2025-02-10		No-5)
136	11357/2025	11.02.2025	CONTC-6042/2024	K C PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-5)
137	11358/2025	11.02.2025	CONTC-5215/2024	B C PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-6)
138	11359/2025	11.02.2025	CONTC-7978/2024	N PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-9)
139	11360/2025	11.02.2025	CONTC-6021/2024	K PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-10		(Seat No-9)
140	11361/2025	11.02.2025	ABLAPL-888/2025	S R PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-02-07	BAIL-1	(Seat No-14)
141	11362/2025	11.02.2025	WP (C) - 4250/2025	RK MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-02-11		(Seat No-14)
142	11365/2025	11.02.2025	WP (C) - 22749/2024	YASHOBANT DAS	C.O.	COURT NO. 16	Order Dtd. 2025-02-10		(Seat No-14)
143	11367/2025	11.02.2025	BLAPL-10748/2024	J PRADHAN	C.O.	COURT NO. 16	Order Dtd. 2025-02-07	BAIL-1	(Seat No-6)
144	11371/2025	11.02.2025	TRP (C) - 23/2025	G.R.DHAL	C.O.	COURT NO. 14	Order Dtd. 2025-03-18		(Seat No-6)
145	11387/2025	11.02.2025	WP (C) - 25494/2024	A K ROUL	C.O.	COURT NO. 14	Order Dtd. 2025-02-10		(Seat No-6)
146	11388/2025	11.02.2025	WP (C) - 25494/2024	L K NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-10		(Seat No-6)
147	11389/2025	11.02.2025	WP (C) - 29138/2024	A K ROUL	C.O.	COURT NO. 14			(Seat No-6)
148	11390/2025	11.02.2025	BLAPL-104/2025	G JAYASINGH	C.O.	COURT NO. 14	Order Dtd. 2025-02-07		(Seat No-6)
149	11391/2025	11.02.2025	WP (C) - 29138/2024	L K NAYAK	C.O.	COURT NO. 14	Order Dtd.		(Seat No-6)

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150	11392/2025	11.02.2025	WP (C) - 35863/2022	S K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-10	WRIT BRANCH-6	(Seat No-16)
151	11393/2025	11.02.2025	CMP-983/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 14	Order Dtd. 2025-02-06		(Seat No-16)
152	11394/2025	11.02.2025	WP (C) - 35863/2022	P K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-02-10	WRIT BRANCH-6	(Seat No-16)
153	11395/2025	11.02.2025	WP (C) - 35863/2022	J SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-02-10	WRIT BRANCH-6	(Seat No-16)
154	11396/2025	11.02.2025	WP (C) - 32432/2024	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-03-20	WRIT BRANCH-4	(Seat No-19)
155	11397/2025	11.02.2025	WP (C) - 32351/2024	A. SUNDARAY	C.O.	COURT NO. 21	Order Dtd. 2025-02-10	WRIT BRANCH-4	(Seat No-19)
156	11398/2025	11.02.2025	WP (C) - 30394/2024	P K MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-03-20		(Seat No-19)
157	11399/2025	11.02.2025	WP (C) - 7822/2024	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2025-03-20	WRIT BRANCH-4	(Seat No-46)
158	11400/2025	11.02.2025	WP (C) - 3398/2025	S K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-03-27	WRIT BRANCH-2	(Seat No-7)
159	11401/2025	11.02.2025	WP (C) - 3116/2025	D SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
160	11402/2025	11.02.2025	WP (C) - 2849/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-111)
161	11403/2025	11.02.2025	WP (C) - 2640/2025	M MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-02-10	WRIT BRANCH-2	(Seat No-6)
162	11404/2025	11.02.2025	WP (C) - 2523/2025	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-6)
163	11405/2025	11.02.2025	WP (C) -	P K MOHANTY	C.O.	COURT NO.	Order		(Seat

			1196/2025			21	Dtd. 2025-02-10		No-6)
164	11406/2025	11.02.2025	WP (C) - 2470/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-6)
165	11407/2025	11.02.2025	WP (C) - 602/2025	M KAR	C.O.	COURT NO. 21	Order Dtd. 2025-02-10		(Seat No-6)
166	11408/2025	11.02.2025	WP (C) - 600/2025	M KAR	C.O.	COURT NO. 21	Order Dtd. 2025-02-10	WRIT BRANCH-1	(Seat No-30)
167	11409/2025	11.02.2025	CRLA- 173/2018	BIJAYALAXMI TRIPATHY, B.TRIPATHY, N.TRIPATHY, S.BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
168	11411/2025	11.02.2025	WP (C) - 3710/2018	H K PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH-6	(Seat No-25)
169	11412/2025	11.02.2025	CONTC- 8385/2023	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	CONTEMPT	(Seat No-7)
170	11413/2025	11.02.2025	CRLLP- 83/2019	P K ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	BAIL-1	(Seat No-6)
171	11414/2025	11.02.2025	WP (C) - 1905/2024	G K SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
172	11415/2025	11.02.2025	WP (C) - 15503/2017	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-02-10	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
173	11416/2025	11.02.2025	CMP- 1503/2024	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-107)
174	11417/2025	11.02.2025	CMP- 105/2025	SUVENDU BARIK	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-107)
175	11418/2025	11.02.2025	CMP- 887/2024	NIRANJAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-107)
176	11419/2025	11.02.2025	CMP- 886/2024	NIRANJAN ROUT	C.O.	COURT NO. 10	Order Dtd. 2025-02-		(Seat No-107)

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177	11420/2025	11.02.2025	WP (C) - 28116/2024	C. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-02- 07		(Seat No- 107)
178	11422/2025	11.02.2025	WP (C) - 29923/2024	D. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2025-01- 30	WRIT BRANCH-2	(Seat No- 45)
179	11423/2025	11.02.2025	WP (C) - 3688/2025	S.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 07		(Seat No- 45)
180	11424/2025	11.02.2025	WP (C) - 3878/2025	B. K. DAS	C.O.	COURT NO. 10	Order Dtd. 2025-02- 07	WRIT BRANCH-2	(Seat No-7)
181	11426/2025	11.02.2025	WP (C) - 1940/2025	G. R. PATRA	C.O.	COURT NO. 10	Order Dtd. 2025-02- 10	WRIT BRANCH-5	(Seat No- 47)
182	11427/2025	11.02.2025	TRP (C) - 33/2025	P. R. SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-03- 19		(Seat No- 47)
183	11428/2025	11.02.2025	RVWPET- 240/2024	M. D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 9999-12- 31		(Seat No- 47)
184	11429/2025	11.02.2025	WP (C) - 29237/2024	A. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02- 07		(Seat No- 47)
185	11431/2025	11.02.2025	CONTC- 5442/2024	G JAYSINGH	C.O.	COURT NO. 23	Order Dtd. 2025-02- 06		(Seat No- 47)
186	11433/2025	11.02.2025	CONTC- 4672/2024	D SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02- 06	CONTEMPT	(Seat No-5)
187	11434/2025	11.02.2025	CONTC- 5430/2024	N.ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02- 06	CONTEMPT	(Seat No-4)
188	11435/2025	11.02.2025	CONTC- 5516/2024	M/S. ASISH KU. RAY B.P.RATH	C.O.	COURT NO. 23	Order Dtd. 2025-02- 06		(Seat No-4)
189	11436/2025	11.02.2025	CONTC- 5441/2024	MR. ACHYUTANANDA PATTANAIK	C.O.	COURT NO. 23	Order Dtd. 2025-02- 06		(Seat No-4)
190	11437/2025	11.02.2025	CONTC- 4300/2024	R K DEHURY	C.O.	COURT NO. 23			(Seat No-4)

191	11438/2025	11.02.2025	CONTC-5649/2024	B.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-3)
192	11439/2025	11.02.2025	CONTC-5621/2024	M/S.RAMA KRISHNA BISOI, A.K.SAMANTARAY, P.K.DASH, A.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-3)
193	11440/2025	11.02.2025	CONTC-5439/2024	R.K.DEHURY	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-3)
194	11441/2025	11.02.2025	CONTC-4853/2024	B BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-3)
195	11442/2025	11.02.2025	CONTC-4299/2024	B.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-6)
196	11443/2025	11.02.2025	CONTC-4426/2024	TAPAN SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
197	11444/2025	11.02.2025	CONTC-5585/2024	B.D.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
198	11445/2025	11.02.2025	CONTC-4539/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
199	11446/2025	11.02.2025	CONTC-3388/2024	T.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
200	11447/2025	11.02.2025	CONTC-4282/2024	M/S. ASISH KUMAR RAY	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-7)
201	11448/2025	11.02.2025	CONTC-4540/2024	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-7)
202	11449/2025	11.02.2025	CONTC-3981/2024	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-7)
203	11450/2025	11.02.2025	CONTC-4540/2024	D K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-7)
204	11451/2025	11.02.2025	CONTC-4560/2024	MANORANJAN PADHI	C.O.	COURT NO. 23	Order Dtd.		(Seat No-7)

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205	11452/2025	11.02.2025	CONTC-5627/2024	A K PANDA	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-7)
206	11453/2025	11.02.2025	CONTC-4762/2024	J.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-9)
207	11454/2025	11.02.2025	CONTC-4249/2024	MANOJ KUMAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)
208	11455/2025	11.02.2025	CONTC-4242/2024	NIRANJAN LENKA, H.K. MOHANTA, N.LENKA, P.K. BARIK, S. RANA, G. DASH	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-6)
209	11456/2025	11.02.2025	CONTC-4761/2024	J.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
210	11457/2025	11.02.2025	CONTC-4556/2024	R CH ROUT	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
211	11458/2025	11.02.2025	CONTC-4098/2024	M M NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-6)
212	11459/2025	11.02.2025	CONTC-4753/2024	M.K.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	CONTEMPT	(Seat No-9)
213	11460/2025	11.02.2025	CONTC-5440/2024	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)
214	11461/2025	11.02.2025	CONTC-4188/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)
215	11462/2025	11.02.2025	CONTC-5599/2024	R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)
216	11463/2025	11.02.2025	CONTC-4093/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)
217	11464/2025	11.02.2025	CONTC-4095/2024	M R SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-02-06		(Seat No-9)

218	11465/2025	11.02.2025	CMP-880/2023	L D SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-02-06	WRIT BRANCH-5	(Seat No-23)
219	11466/2025	11.02.2025	CMP-451/2023	A K JATI	C.O.	COURT NO. 10	Order Dtd. 2025-03-13	WRIT BRANCH-1	(Seat No-4)
220	11467/2025	11.02.2025	BLAPL-697/2025	PRATIMA NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-02-06		(Seat No-4)
221	11468/2025	11.02.2025	WP (C) - 31786/2024	G.D.MALLICK	C.O.	COURT NO. 10	Order Dtd. 2025-02-10		(Seat No-4)
222	11469/2025	11.02.2025	WP (C) - 3977/2025	A.DASH	C.O.	COURT NO. 6	Order Dtd. 2025-02-24	WRIT BRANCH-3	(Seat No-33)
223	11470/2025	11.02.2025	WP (C) - 3867/2025	A.K.ROUL	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-33)
224	11471/2025	11.02.2025	WP (C) - 3865/2025	A.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-02-07		(Seat No-33)
225	11472/2025	11.02.2025	CONTC-7598/2024	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-03-17	CONTEMPT	(Seat No-6)
226	11473/2025	11.02.2025	WP (C) - 3172/2025	B.C.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-06		(Seat No-6)
227	11474/2025	11.02.2025	CRLA-960/2024	G.JAYSINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-02-07		(Seat No-6)
228	11475/2025	11.02.2025	FAO-450/2020	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	MISC. APPEAL SEC.	(Seat No-5)
229	11476/2025	11.02.2025	WP (C) - 21556/2024	D.K.DALEI	C.O.	COURT NO. 23	Order Dtd. 2025-02-10		(Seat No-5)
230	11477/2025	11.02.2025	FAO-450/2020	MS. S.PATRA (CGC)	C.O.	COURT NO. 23	Order Dtd. 2024-04-23	MISC. APPEAL SEC.	(Seat No-5)
231	11478/2025	11.02.2025	WP (C) - 21632/2024	D.K.DALEI	C.O.	COURT NO. 23	Order Dtd. 2025-02-		(Seat No-5)

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232	11481/2025	11.02.2025	WP (C) - 4031/2025	T.BAG	C.O.	COURT NO. 23	Order Dtd. 2025-02-10		(Seat No-5)
233	11482/2025	11.02.2025	WP (C) - 2347/2025	P.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-02-10		(Seat No-5)
234	11483/2025	11.02.2025	CRLREV-463/2024	M.D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2025-02-10	CRIMINAL REVISION	(Seat No-4)
235	11484/2025	11.02.2025	WP (C) - 24018/2024	D.D.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-01-30		(Seat No-4)
236	11489/2025	11.02.2025	CRLA-1038/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-12		(Seat No-4)
237	11490/2025	11.02.2025	WP (C) - 483/2025	S K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-10		(Seat No-4)
238	11142/2025	11.02.2025	CMP-804/2019	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order	WRIT BRANCH-1	(Seat No-2)
239	11146/2025	11.02.2025	WP (C) - 5319/2019	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order		(Seat No-2)
240	11147/2025	11.02.2025	CMP-804/2019	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order	WRIT BRANCH-1	(Seat No-2)
241	11148/2025	11.02.2025	BLAPL-3854/2024	SARBESWAR SAHOO	GENERAL		Entire Brief		(Seat No-2)
242	11151/2025	11.02.2025	BLAPL-6761/2023	SARBESWAR SAHOO	GENERAL		Order Dtd. 2023-07-24	BAIL-1	(Seat No-2)
243	11154/2025	11.02.2025	BLAPL-9878/2024	SARBESWAR SAHOO	GENERAL		Entire Brief		(Seat No-2)
244	11157/2025	11.02.2025	BLAPL-8512/2024	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-12-13		(Seat No-2)
245	11158/2025	11.02.2025	WP (C) - 15241/2016	ANTRIKSH JHA	GENERAL		Entire Document	WRIT BRANCH-4	(Seat No-38)
246	11159/2025	11.02.2025	WP (C) - 24007/2024	JAGADIP SAHOO	GENERAL		Order Dtd. 2024-10-07		(Seat No-38)
247	11160/2025	11.02.2025	WP (C) - 646/2025	ASISH KUMAR RAY	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-3	(Seat No-13)

248	11162/2025	11.02.2025	WP (C) - 23218/2012	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order		(Seat No- 13)
249	11163/2025	11.02.2025	WP (C) - 3202/2025	DR.BABITA PATRO	GENERAL		Order Dtd. 2025-02- 10		(Seat No- 13)
250	11164/2025	11.02.2025	WP (C) - 15082/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02- 06	WRIT BRANCH-2	(Seat No- 45)
251	11165/2025	11.02.2025	WP (C) - 18227/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-08- 08		(Seat No- 45)
252	11166/2025	11.02.2025	ABLAPL- 8246/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-02- 04	BAIL-2	(Seat No- 12)
253	11167/2025	11.02.2025	CMP- 1053/2019	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order	WRIT BRANCH-3	(Seat No- 14)
254	11170/2025	11.02.2025	ABLAPL- 1182/2025	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2025-02- 04		(Seat No- 14)
255	11174/2025	11.02.2025	CRLMC- 4612/2024	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2024-12- 23		(Seat No- 14)
256	11179/2025	11.02.2025	CMP- 298/2019	SUBHASH CHANDRA NAYAK	GENERAL		Entire Order		(Seat No- 14)
257	11183/2025	11.02.2025	WP (C) - 3943/2025	RAJESH KUMAR MAHAPATRA	GENERAL		Order Dtd. 2025-02- 10	WRIT BRANCH-4	(Seat No- 17)
258	11185/2025	11.02.2025	ABLAPL- 10636/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2025-02- 10	BAIL-2	(Seat No-9)
259	11191/2025	11.02.2025	WP (C) - 4175/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-02- 10	WRIT BRANCH-5	(Seat No- 32)
260	11348/2025	11.02.2025	RSA- 276/2022	KULDEEP MOHANTY	GENERAL		Order Dtd. 2023-02- 24	SECOND APPEAL	(Seat No-1)
261	11349/2025	11.02.2025	CRLREV- 135/2024	KULDEEP MOHANTY	GENERAL		Order Dtd. 2024-12- 18	CRIMINAL REVISION	(Seat No-4)
262	11350/2025	11.02.2025	WP (C) - 25366/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd.		(Seat No-4)

							2024-10-09		
263	11351/2025	11.02.2025	CRLMP-193/2025	DEBIDUTTA MOHAPATRA	GENERAL		Order Dtd. 2025-02-11		(Seat No-4)
264	11366/2025	11.02.2025	WP (C) - 2689/2025	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2025-02-10	WRIT BRANCH-7	(Seat No-5)
265	11410/2025	11.02.2025	WA-401/2025	ANTRIKSH JHA	GENERAL		Entire Document		(Seat No-5)
266	11421/2025	11.02.2025	CONTC-5451/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-10	CONTEMPT	(Seat No-1)
267	11425/2025	11.02.2025	CONTC-4682/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-02-10		(Seat No-1)
268	11432/2025	11.02.2025	WP (C) - 1360/2025	STEWART SCIENCE COLLEGE	GENERAL		Entire Document		(Seat No-1)
269	11479/2025	11.02.2025	ABLAPL-8246/2024	PUSPANJALI SAHU	GENERAL		Order Dtd. 2025-02-04	BAIL-2	(Seat No-12)
270	11143/2025	11.02.2025	WP (C) - 3190/2025	J. D. MUDULI	GENERAL		Order Dtd. 2025-02-07		(Seat No-12)
271	11145/2025	11.02.2025	WP (C) - 32422/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2025-01-03		(Seat No-12)
272	11156/2025	11.02.2025	CRLA-1010/2024	H. K. BHOL	GENERAL		Order Dtd. 2025-02-10		(Seat No-12)
273	11161/2025	11.02.2025	ABLAPL-8859/2024	N K SATAPATHY	GENERAL			BAIL-2	(Seat No-7)
274	11186/2025	11.02.2025	CONTC-6043/2024	L SAHOO	GENERAL		Order Dtd. 2025-02-10		(Seat No-7)
275	11203/2025	11.02.2025	WP (C) - 17809/2013	P K JENA	GENERAL			WRIT BRANCH-2	(Seat No-6)
276	11205/2025	11.02.2025	CMP-1408/2024	P BASTIA	GENERAL				(Seat No-6)
277	11210/2025	11.02.2025	WP (C) - 26202/2024	P BASTIA	GENERAL				(Seat No-6)
278	11212/2025	11.02.2025	CMP-1483/2024	P BASTIA	GENERAL				(Seat No-6)
279	11215/2025	11.02.2025	CRMC-6144/2001	P K PARIDA	GENERAL				(Seat No-6)

280	11217/2025	11.02.2025	CMP-1459/2023	A SAHOO	GENERAL			WRIT BRANCH-3	(Seat No-13)
281	11218/2025	11.02.2025	CONTC-5434/2024	A SAHOO	GENERAL				(Seat No-13)
282	11220/2025	11.02.2025	WP (C) - 26660/2024	R K BARIK	GENERAL				(Seat No-13)
283	11239/2025	11.02.2025	ABLAPL-13156/2024	R N PANDA	GENERAL			BAIL-2	(Seat No-12)
284	11242/2025	11.02.2025	RVWPET-268/2023	P BASTIA	GENERAL			CIVIL REVISION	(Seat No-5)
285	11243/2025	11.02.2025	WPC (OA) - 478/2002	B SAMAL	GENERAL			OA Branch	(Seat No-1)
286	11245/2025	11.02.2025	CRLA-558/2012	D SWAIN	GENERAL			CRIMINAL APPEAL	(Seat No-4)
287	11247/2025	11.02.2025	WP (C) - 28021/2019	P C DAS	GENERAL			WRIT BRANCH-3	(Seat No-11)
288	11249/2025	11.02.2025	WP (C) - 20226/2010	M SAHOO	GENERAL				(Seat No-11)
289	11250/2025	11.02.2025	OJC-2909/2002	A K MOHANTY	GENERAL				(Seat No-11)
290	11253/2025	11.02.2025	CRLA-558/2012	D SWAIN	GENERAL			CRIMINAL APPEAL	(Seat No-4)
291	11260/2025	11.02.2025	BLAPL-5879/2024	G K ROUT	GENERAL				(Seat No-4)
292	11265/2025	11.02.2025	BLAPL-399/2025	M BARAL	GENERAL				(Seat No-4)
293	11267/2025	11.02.2025	FAO-44/2021	P K JENA	GENERAL			MISC. APPEAL SEC.	(Seat No-2)
294	11270/2025	11.02.2025	RPFAM-57/2024	A K SAHU	GENERAL			FIRST APPEAL	(Seat No-4)
295	11276/2025	11.02.2025	RPFAM-420/2023	A K SAHU	GENERAL			FIRST APPEAL	(Seat No-5)
296	11279/2025	11.02.2025	WP (C) - 13889/2017	A K BHUYAN	GENERAL			WRIT BRANCH-7	(Seat No-44)
297	11282/2025	11.02.2025	WP (C) - 13890/2017	A K BHUYAN	GENERAL			WRIT BRANCH-7	(Seat No-44)
298	11284/2025	11.02.2025	SA-325/1999	K C SAHOO	GENERAL			SECOND APPEAL	(Seat No-4)
299	11286/2025	11.02.2025	CRLMC-1492/2023	B P TANGA	GENERAL			CRIMINAL MISC	(Seat No-5)
300	11290/2025	11.02.2025	WP (C) - 24397/2012	S K PARIDA	GENERAL				(Seat No-5)

301	11292/2025	11.02.2025	ABLAPL-7444/2024	P S DAS	GENERAL			BAIL-2	(Seat No-12)
302	11295/2025	11.02.2025	RSA-99/2010	S SAMAL	GENERAL				(Seat No-12)
303	11298/2025	11.02.2025	CONTC-426/2005	D K BEHERA	GENERAL				(Seat No-12)
304	11300/2025	11.02.2025	SA-112/1992	D NAYAK	GENERAL			SECOND APPEAL	(Seat No-3)
305	11303/2025	11.02.2025	WPC (OA) - 1236/2017	D K BEHERA	GENERAL			OA Branch	(Seat No-1)
306	11306/2025	11.02.2025	WPC (OA) - 1236/2017	D K BEHERA	GENERAL			OA Branch	(Seat No-1)
307	11313/2025	11.02.2025	WP (C) - 10461/2023	S K SAHU	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
308	11315/2025	11.02.2025	ABLAPL-10495/2024	P S DAS	GENERAL				(Seat No-108)
309	11316/2025	11.02.2025	ABLAPL-905/2022	G PATRA	GENERAL			BAIL-2	(Seat No-9)
310	11318/2025	11.02.2025	ABLAPL-1314/2025	S SAMAL	GENERAL			BAIL-1	(Seat No-6)
311	11319/2025	11.02.2025	OJC-640/1998	R K MOHAPATRA	GENERAL				(Seat No-6)
312	11321/2025	11.02.2025	OJC-16486/1998	G PATRA	GENERAL				(Seat No-6)
313	11323/2025	11.02.2025	OJC-16486/1998	G PATRA	GENERAL				(Seat No-6)
314	11325/2025	11.02.2025	OJC-15033/1998	G PATRA	GENERAL				(Seat No-6)
315	11326/2025	11.02.2025	CRMC-1439/2002	P PANDA	GENERAL				(Seat No-6)
316	11327/2025	11.02.2025	CRLMC-2402/2003	P PANDA	GENERAL				(Seat No-6)
317	11328/2025	11.02.2025	CRLMC-1963/2017	P K MOHANTY	GENERAL				(Seat No-6)
318	11329/2025	11.02.2025	CMAPL-839/2023	B MOHANTY	GENERAL			M.J.C.	(Seat No-3)
319	11330/2025	11.02.2025	CMAPL-840/2023	B MOHANTY	GENERAL			M.J.C.	(Seat No-3)
320	11331/2025	11.02.2025	CONTC-5002/2024	A K DAS	GENERAL			CONTEMPT	(Seat No-7)
321	11332/2025	11.02.2025	WP (C) - 38723/2021	S DASH	GENERAL			WRIT BRANCH-3	(Seat No-33)
322	11333/2025	11.02.2025	WP (C) - 22318/2024	K SAHOO	GENERAL				(Seat No-33)

323	11334/2025	11.02.2025	MATA-45/2013	K SAHOO	GENERAL			FIRST APPEAL	(Seat No-1)
324	11335/2025	11.02.2025	ELPET-30/2024	G MALLICK	GENERAL				(Seat No-1)
325	11336/2025	11.02.2025	WP (C) - 32578/2022	R K BARIK	GENERAL			WRIT BRANCH-5	(Seat No-23)
326	11337/2025	11.02.2025	CRLMP-2051/2023	S DASH	GENERAL			WRIT BRANCH-3	(Seat No-51)
327	11338/2025	11.02.2025	OJC-770/1976	K C PANDA	GENERAL				(Seat No-51)
328	11363/2025	11.02.2025	WP (C) - 5341/2004	R. K. DEHURY	GENERAL		Order Dtd. 2004-09-16		(Seat No-51)
329	11364/2025	11.02.2025	ABLAPL-20775/2017	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2018-12-04		(Seat No-51)
330	11368/2025	11.02.2025	WP (C) - 3446/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-7	(Seat No-48)
331	11369/2025	11.02.2025	WP (C) - 3443/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-7	(Seat No-5)
332	11370/2025	11.02.2025	WP (C) - 3441/2025	R K MAHABHOI	GENERAL				(Seat No-5)
333	11372/2025	11.02.2025	WP (C) - 3427/2025	R K MAHABHOI	GENERAL				(Seat No-5)
334	11373/2025	11.02.2025	WP (C) - 3419/2025	R K MAHABHOI	GENERAL				(Seat No-5)
335	11374/2025	11.02.2025	WP (C) - 3417/2025	R K MAHABHOI	GENERAL				(Seat No-5)
336	11375/2025	11.02.2025	WP (C) - 3449/2025	R K MAHABHOI	GENERAL				(Seat No-5)
337	11376/2025	11.02.2025	WP (C) - 3453/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-8	(Seat No-39)
338	11377/2025	11.02.2025	WP (C) - 3455/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-8	(Seat No-39)
339	11378/2025	11.02.2025	WP (C) - 3456/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-3	(Seat No-12)
340	11379/2025	11.02.2025	RSA-323/2003	M JENA	GENERAL				(Seat No-12)
341	11380/2025	11.02.2025	WP (C) - 3461/2025	R K MAHABHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
342	11381/2025	11.02.2025	WP (C) -	R K MAHABHOI	GENERAL				(Seat

			3385/2025						No-121)
343	11382/2025	11.02.2025	WP (C) - 3380/2025	R K MAHABHOI	GENERAL				(Seat No-121)
344	11383/2025	11.02.2025	WP (C) - 3371/2025	R K MAHABHOI	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
345	11384/2025	11.02.2025	WP (C) - 3424/2025	R K MAHABHOI	GENERAL				(Seat No-112)
346	11385/2025	11.02.2025	WP (C) - 3416/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-8	(Seat No-39)
347	11386/2025	11.02.2025	WP (C) - 3395/2025	R K MAHABHOI	GENERAL			WRIT BRANCH-7	(Seat No-5)
348	11430/2025	11.02.2025	ABLAPL-1344/2025	SUSANTA KUMAR ROUT	GENERAL		Order Dtd. 2025-02-07	BAIL-1	(Seat No-4)
349	11480/2025	11.02.2025	WP (C) - 21639/2024	D.K.DALEI	GENERAL		Order Dtd. 2025-02-10		(Seat No-4)
350	11485/2025	11.02.2025	FAO-336/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-02-06	MISC. APPEAL SEC.	(Seat No-5)
351	11486/2025	11.02.2025	FAO-482/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-02-06		(Seat No-5)
352	11487/2025	11.02.2025	FAO-496/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-02-04		(Seat No-5)
353	11488/2025	11.02.2025	WP (C) - 2200/2015	NIRMAL KUMAR SATAPATHY	GENERAL		Order Dtd. 2024-08-07	WRIT BRANCH-2	(Seat No-45)

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